

**GOVERNMENT OF INDIA
SOCIAL JUSTICE AND EMPOWERMENT
LOK SABHA**

UNSTARRED QUESTION NO:1950
ANSWERED ON:29.11.2002
CHILD ADOPTION PROCEDURE
KINJARAPU YERRANNAIDU

Will the Minister of SOCIAL JUSTICE AND EMPOWERMENT be pleased to state:

- (a) whether a number of non-government organizations have pointed out that existing procedures of child adoption in the country are faulty leading to child trafficking;
- (b) if so, the details thereof; and
- (c) the reaction of the Union Government thereof?

Answer

MINISTER OF STATE OF THE MINISTRY OF SOCIAL JUSTICE AND EMPOWERMENT (SHRI S. B. MOOKHERJEE)

- (a) No, Sir.
- (b) & (c) Do not arise.